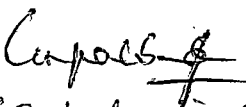


(6)

6-4-99

None present for the parties

May be listed for hearing  
on 9-7-99.

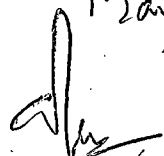
  
(Gopal Singh)  
Adm. Member

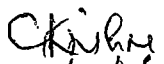
  
(GOPAL KRISHNA)  
Vice Chairman (J)

9.7.99

None present for the applicant.  
Mr. Azgar Khan - Proprietor of Mr. M. Rafiq  
Court for the respondents.

May be listed for hearing on 26.11.99.

  
(N.P. Nawani)  
M(A)

  
(Gopal Krishna)  
Vice.

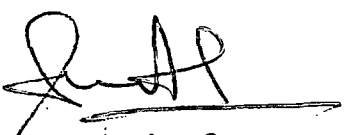
26.11.99

None present for the applicant.  
Mr. M. Rafiq - Court for the respondents.

copy sent to  
applicant  
vide 4978  
dated 10/11/99

On the perusal of the order sheets, it appears  
that none was present on behalf of the applicant  
on 5.2.98, 6.4.99 and 9.7.99 when the  
case was listed for hearing. It appears that  
the applicant has lost his interest in this  
matter. We therefore dismiss this O.A in  
default for nonprosecution.

  
(N.P. Nawani)  
M(A)

  
(S.K. Agarwal)  
M(J).

copy sent  
to  
M. RAFIQ M.  
7/12/99